

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALAHABAD BENCH, ALAHABAD**

Allahabad, this the **19th** day of **November**, 2013

Present :

**Hon'ble Mr. Justice S.S. Tiwari, Member-J
Hon'ble Ms. B. Bhamathi, Member-A**

Original Application No.1127/2005

Sri Sudhir Kumar, Son of Shri Ram Lekhan Srivastava,
Moh. Vishnupuram, Post Basharatpur, District Gorakhpur.

.....Applicant.

By Advocate – Shri V.K. Srivastava

V E R S U S

1. Union of India through its General Manager, North Eastern Railway, Gorakhpur.
2. Chief Personnel Officer, North Eastern Railway, Gorakhpur.
3. Manager, Printing Press & Stationery, North Eastern Railway, Gorakhpur.
4. Senior Personnel Officer, Head Quarter, North Eastern Railway, Gorakhpur.
5. Senior Personnel Officer, Printing Press, North Eastern Railway, Gorakhpur.

.....Respondents.

By Advocate : Smt. Shikha Singh

ORDER

By Hon'ble Mr. Justice S.S. Tiwari, J.M. :

Case called out. Shri V.K. Srivastava, Advocate for the applicant is present. None is present for the respondents.

2. It is conceded by the learned counsel for the applicant that the OA has become infructuous as the request of the applicant has been accepted by the respondents. Accordingly, the OA is disposed of. No order as to costs.

B. Bhamaiah
Member-A

J
Member-J

RKM/